introduction of cleaner/alternate fuels like gaseous fuel (CNG, LPG etc.)

[11 February, 2019]

- ethanol blending in petrol
- launching of National Air Quality index
- leapfrogging from BS-IV to BS-VI fuel standards
- notification of Construction and Demolition Waste Management Rules
- banning of burning of biomass
- streamlining the issuance of Pollution Under Control Certificate
- issuance of directions under Section 18(1)(b) of Air (Prevention and Control of Pollution) Act, 1981 and under Section 5 of Environment (Protection) Act, 1986 for controlling air pollution
- installation of on-line continuous (24x7) monitoring devices by major industries
- notification of Graded Response Action Plan for Delhi and NCR
- comprehensive action plan for air pollution control in Delhi and NCR
- formulation of National Clean Air Programme (NCAP)
- organisation of clean air campaigns, etc.

## Automobile vehicles and pollution in NCR

- 800. DR. ASHOK BAJPAI: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:
- (a) whether Government is aware that major cause of air pollution in National Capital Region (NCR) is due to automobile vehicles;
- (b) if so, whether Government has any plan to impose some restriction on number of vehicles in NCR to control pollution; and
- (c) whether Government has any other plan to provide clean air to breathe in NCR?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA): (a) As per a comprehensive study on Air Pollution and Green House Gases (GHGs) in Delhi conducted by IIT, Kanpur in 2016, automobiles are one of the major cause of air pollution and the contribution of vehicles towards ambient PM<sub>10</sub> is 19.7% during winters and 6.4% during summers and ambient PM<sub>2.5</sub> is 25% during winters and 8.5 % during summers.

(b) At present, there is no specific plan to impose restriction on number of vehicles in National Capital Region (NCR).

(c) The Government has taken various measures to control air pollution which inter alia, include notification of Graded Response Action Plan for different levels of air pollution in Delhi and NCR; notification of National Ambient Air Quality Standards; setting up of monitoring network for assessment of ambient air quality; introduction of cleaner/alternate fuels like gaseous fuel (CNG, LPG etc.), ethanol blending, launching of National Air Quality index; universalization of BS-IV from 2017; leapfrogging from BS-IV to BS-VI fuel standards since 1st April, 2018 in National Capital Territory of Delhi and from by 1st April, 2020 in the rest of the country; notification of Construction and Demolition Waste Management Rules; banning of burning of biomass; notifications regarding mandatory implementation of dust mitigation measures for construction and demolition activities; promotion of public transport network; streamlining the issuance of Pollution Under Control Certificate; issuance of directions under Section 18(1)(b) of Air (Prevention and Control of Pollution) Act, 1981 and under Section 5 of Environment (Protection) Act, etc. Eastern Peripheral Expressway and Western Peripheral Expressway have also become operational. The Central Government has also notified a Comprehensive Action Plan (CAP) identifying timelines and implementing agency for actions identified for prevention, control and mitigation of air pollution in Delhi and NCR.

## Impact of emission of Green House Gases

†801. SHRIMATI CHHAYA VERMA: SHRI VISHAMBHAR PRASAD NISHAD: CH. SUKHRAM SINGH YADAV:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether it is a fact that according to the report of the specialists, if the emission of Green House Gases is not checked, the temperature would rise by one degree in the coming years and would lead to increase in disastrous incidents of floods, cyclones, hurricane and storms, etc.;
- (b) the details of occurrences of less or more of rains, floods, hurricanes, storms, cyclones and rise in temperature during last three years; and
- (c) whether it is a fact that due to increase in temperature, the sea level is rising and thereby posing a threat to coastal cities?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA): (a) The increase

<sup>†</sup> Original notice of the question was received in Hindi.